

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 &
IA NOS. 142 OF 2016 & 546 OF 2018

Dated : 28th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ankit Shah
Mr. Abhilash Raju

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj
Ms. Vaishnavi Rao for R-2 & R-4

ORDER

As the matter was not reached, post this matter for hearing on **01.08.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
tpd/vt

(Justice N.K. Patil)
Judicial Member